

(b) if so, the details thereof and the action taken to clear the proposals?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). A Feasibility Report in regard to the setting up of 90 MW Combined Cycle Power Plant, based on LSHS/fuel/oil/natural gas, at Brahmapuram, Cochin at an estimated cost of Rs. 106.66 crores was received by the Central Electricity Authority (CEA) from the Kerala State Electricity Board, in April 1988. The proposal can be processed by the CEA for techno-economic clearance after the fuel availability is confirmed; other requisite inputs are tied up and necessary clearances have been obtained by the State Electricity Board.

No feasibility report has been received in CEA from the State Government in regard to the setting up of a gas based station at Vypeen in Kerala.

Air India Earnings on Trivandrum Gulf Sector

*110. SHRI T. BASHEER:
PROF. P.J. KURIEN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the earnings by Air India on Trivandrum-Gulf Sector during the last two years;

(b) the number of flights being operated from Trivandrum to various Gulf countries at present and the details thereof;

(c) whether there is any proposal to start new flights in that sector; and

(d) if so, the details thereof?

THE MINISTER OF ENERGY AND CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Revenue of Air India (before

pool) from Trivandrum-Gulf direct flights during the financial year 1987-88 and 1988-89 is as under:-

Financial Year (Rs. in crores)

1987-88	75.82
1988-89	80.70

(b) Air India presently operates 10 direct flights per week between Trivandrum and Gulf points, namely, Dubai, Abu Dhabi, Ras-Al-Khiamah, Kuwait and Dhahran. In addition, Air India also operates 4 services per week between Trivandrum and Bombay providing connections over Bombay to Air India's international flights to Gulf countries.

(c) and (d). There is no proposal to increase the services from Trivandrum to Gulf as the present capacity is found to be adequate to meet the traffic demand.

Surrender of Funds by National Airport Authority

*111. SHRI RAM SAJIWAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the National Airport Authority, responsible for aviation services, has been surrendering funds provided for airport development and maintenance year after year; and

(b) if so, the amounts provided and surrendered each year during the Seventh Plan period?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.